GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2935
ANSWERED ON:14.03.2013
UTILISATION OF FUNDS UNDER RURAL DEVELOPMENT SCHEMES
Baske Shri Pulin Bihar:Rama Devi Smt.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government aware about the misutilisation of funds meant for rural development schemes.
- (b) is so, the details thereof along with the reaction of the Government thereto;
- (c) whether in certain cases, especially in the tribal, remote, rural and hilly areas, the schemes have been implemented practically;
- (d) if so, the details thereof and the steps taken or being taken by the Union Government to ensure proper utilization of allocated funds in these areas;
- (e) whether the Union Government has reviewed the success of all the rural development programmes/schemes; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): Yes, Sir. The Ministry of Rural Development receives complaints regarding misutilisation/diversion of funds meant for rural development schemes. All kind of such complaints received in the Ministry of Rural Development are forwarded to the concerned State Government for appropriate action.
- (c): The Programmes of the Ministry of Rural Development are implemented through State Governments/Union Territory Administrations in all the rural areas including tribal, remote and hilly areas also.
- (d)to(f): For proper and better utilization of funds, a system of monitoring the implementation and impact of the programmes is in existence which includes On- line reporting of Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level, and National Level Monitors. Besides, the State Governments have been advised to adopt a five-pronged strategy consisting of (i) creation of awareness about the schemes, (ii) transparency, (iii) people's partnership, (iv) accountability, social audit and (v) strict vigilance and monitoring at all levels.